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XI

ITEM NO.27

REGISTRAR COURT. 1

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR DR. K.ARUL

Petition(s) for Special Leave to Appeal (C)

No(s). 35095/201

2

KULRAJI(D) TR.LRS.

Petitioner(

s)

VERSUS

STATE OF U.P.& ORS. Respondent(s)
(with appln. (s) for c/delay in filing SLP and c/delay in filing
substitution appln. and c/delay in refileing SLP and substitution)

Date : 28/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Manu Shanker Mishra,Adv.

For Respondent(s)

Ms. Aishwarya Pathak, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Vinay Garg,Adv.
Mr. Rahul Shukla, Adv.
Mr. Yadav Narender Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has been filed by respondent Nos.1 and

2.

or

Respondent No.3 has expired. Application filed f

substitution to bring on record the legal representatives of

le

the deceased respondent No.3 be placed before the Hon'b

Judge in Chambers.

(DR. K. ARU

L)

Signature Not Verified

Registra

r

Digitally signed by

Rupam Dhamija

Date: 2014.12.03

17:41:06 IST

Reason: